

Annexure-6														
Name of the Corporate Debtor: Thirani Industries Limited				Date of commencement of CIRP: 01.06.2026				List of creditors as on: 17.07.2026						
Operational creditors (Employees)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														
Note: List of creditors is subject to further revision on the basis of new claims , further documents/ details received from the creditors etc. Date: 19.07.2026 Place: New Delhi RESHMA MITTAL INTERIM RESOLUTION PROFESSIONAL THIRANI INDUSTRIES LIMITED REGN. NO. IBBI/IPA-001/IP-00297/2017-18/10541 email: thirani.cirp@gmail.com Correspondence Address: R-4/39, Raj Nagar, Ghaziabad, Uttar Pradesh-201002														